

Special Trains arranged on 23rd and 24th June, 1980

4688. SHRI R. K. MHALGI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that special trains were arranged on 23rd and 24th June, 1980 from various parts of the country to New Delhi;

(b) if so, whether a special order was issued for running of these trains;

(c) if so, the details of the order; and

(d) the number of special trains from where they started and when these arrived New Delhi on these days?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes.

(b) No.

(c) Does not arise.

(d) 7 special trains were run to cater to extra rush on the evening/night of 23-6-80 one each from Varanasi, Allahabad, Chandigarh, Amritsar, Amer, Kota and Jhansi reaching Delhi|New Delhi in the morning of 24-6-80.

Indo-U.K. Relations

4689. SHRI M. V. CHANDRA-SHEKARA MURTHY:

SHRI P. M. SAYEED:

SHRI GHULAM RASOOL KOCHACK:

Will the Minister of EXTERNAL AFFAIRS be pleased to state: ▀

(a) whether it is a fact that relations between India and U.K. have not been good enough after new Government took over since January 1980; and

(b) if so, whether latest trends of the British Government has clearly proved that the relations are lowering?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). There has been no perceptible change since January 1980 in Indo-British relations which are continuing on the traditional lines with cooperation in various fields. Since the new Government took over, British Foreign Secretary, Lord Carrington, visited India in January and the British Prime Minister Mrs. Thatcher met our Prime Minister in Belegrade in May.

12 hrs.

ARREST OF MEMBER

MR. SPEAKER: Now I have to make an announcement.

(Interruptions)

MR. SPEAKER: You, hon. Members, have not taken my permission.

(Interruptions)

MR. SPEAKER: I have to inform the House that I have received the following wireless message dated 16 July, 1980, from District Magistrate, Bulandshahar:

“Shri Mahmood Hassan Khan, MP, Bulandshahar Constituency of this District has been arrested on 16-7-1980 under Section 188 IPC and lodged in superior class in Jail Bulandshahar.”

(Interruptions)

SHRI MANI RAM BAGRI (Hisar): On a point of order.

(Interruptions)

SHRI K. LAKKAPPA (Tunkur): rose

MR. SPEAKER: When I am on my legs, sit down.

(Interruptions)